

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA No. 1226 of 2019 IN**  
**DFR No. 2130 of 2019**

**Dated : 5<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**MEPGEN Solar Private Ltd.**

**.... Appellant(s)**

**Vs.**

**Bangalore Electricity Supply Company Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant (s) : Ms. Sakie Jakharia

Counsel for the Respondent (s) : Mr. Balaji Srinivasan  
Mr. Aishwanya Choudhary  
Mr. Akash Chatterjee  
Ms. Pallavi Sengupta  
Ms. Anini Debbarman

**ORDER**

Objections, if any, on condonation of delay application shall be filed within fifteen days.

List the matter on **24.09.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**